consultations with concerned Governments are in progress. It will be difficult at the present moment to estimate the likely benefit.

RECONSTITUTION OF THE BOARD OF DIRECT TAXES

Written Answers

*189. SHRI KALYAN ROY: Will the Minister of FINANCE be pleased to state:

- (a) whether Government have decid ed to reconstitute the Board of Direct Taxes in view of serious criticism against its working; and
 - (b) if not, the reasons therefor?

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI K. R. GANESH): (a) and (b) The functioning of the Central Board of Direct Taxes has been reorganised in regard to dealing with matters which may come before the Public Accounts Committee and matters. The Internal Audit Organisation of the Income Tax Department has been strengthened and streamlined to ensure more effective functioning. Administrative re-co'istitution of the Board is not contemplated now. However, in implementing the recommendations of the Wanchoo Committee, and in the light of the recommendations of the Pay Commission, some restructuring of the Board may take place

RENEWAL OF INDO-BURMA AGREEMENT ON **OVERFLIGHTS**

•190. SHRI SUNDAR MANI PATEL: SHRI K. C. PANDA: SHRI LOKANATH MISRA: SHRI S. S. MARISWAMY:

Will the Minister of TOURISM AND CIVIL AVIATION be please to state:

(a) whether it is a fact that Indian Airlines flights to Andaman via Burma remained suspended for some time for want of renewal of Indo-Burma agreement;

(b) whether it is also a fact that the flights have now been resumed; and

to Questions

(c) if so, what are the details of the agreement with Burma regarding overflights?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) Indian Airlines flights from Calcutta to Port Blair (with a technical halt at Rangoon) remained suspended from 2nd to 16th May, 1973 pending clearance from the Burmese authorities. They were resumed thereafter without the technical halt.

(c) Intergovernmental consultations were held in May this year at which the delegations of India and Burma agreed upon and initialled the text of an air transport agreement and an annex thereto. The agreed arrangements regarding overflights provide that Air India may overfly Burmese territory on 9 services per week in each direction. Reciprocally the Burma Airways Corporation may overfly territory of India on 9 services per week in each direction. Indian Airlines may also make a technical landing at Rangoon for non-traffic purposes in respect of its Port Blair services thrice a week in each direction.

REPRESENTATION OF AGRICULTURISTS AND INDUSTRY ON NATIONALISED BANKS MANAGEMENT BOARDS

* 191. MISS SAROJ PURUSHOT-TAM KHAPARDE:

> SHRI SARDAR AMJAD ALI:

SHRI HARSH DEO MALAVIYA: SHRI N. R. CHOUDHURY: DR. R. K. CHAKRABARTI: SHRI K-B. CHETTRI: Will the MINISTER OF FINANCE be pleased to state:

(a) whether representatives of the agriculturists, small and medium industries have been given representation in the Management Boards of the Nationalised Banks: and

(b) if so, what is the basis of such selections?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b) The Boards of nationalised banks constituted in accordance with clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970 have on them, among others, persons connected with agriculture and small and medium industries. They have been appointed by Government, consultation with the Reserve Bank, as, in their opinion, the special knowledge or practical experience which these persons possess will be useful for the working of nationalised banks.

विदेशी मुद्रा की आरक्षित राशि

*192 श्री प्रेम मनोहर:
श्री ओम् प्रकाश त्यागी:
श्री ना० कु० शेजवलकर:
श्री वीरेन्द्रकुमार सखलेचा:
डा० माई महावीर:
श्री जगदीश प्रसाद मायुर:
श्री दत्तीपंत ठॅगड़ी:

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

- (क) पिछले तीन वर्षों के दौरान प्रति-वर्ष विदेशों सुद्रा की निधियों को कितनी कितनी राणि आरक्षित राणि थें; और
- (ख) स्थिति में सुधार के लिए सरकार द्वारा क्या कदम उठायें गये हैं या उठाये जाने का विचार है ?

[FOREIGN EXCHANGE RESERVES

*192. SHRI PREM MANOHAR : SHRI O. P. TYAGI: SHRI N. K. SHEJWALKAR SHRI V. K. SAKHALECHA DR. BHAI MAHAVIR : SHRI JAGDISH PRASAD

MATHUR : SHRI D. THENGARI :

Will the Minister of FINANCE be pleased to state :

- (a) the yearwise break-up of foreign exchange reserves for the last three years; and
- (b) the steps taken or proposed to be taken by Government to improve the situation?]

वित्त मंत्रालय में राज्य मंत्री (श्रा के अार काणेक): (क) सोने और विशेष आहरण अधि कारों सहित मार्च 1971, मार्च 1972 तथा मार्च 1973 के अन्त में विदेशी मुद्रा आरक्षित निधियों की राशि कमशः 732.3 करोड़ रुपये, 848.7 करोड़ रुपये तथा 846.6 करोड़ रुपये थी।

(ख) सरकार देश के शोधन शेप की स्थिति को मजबूत बनाने का बराबर प्रयत्न कर रही है। निर्यात प्रोत्साहन और आयात प्रतिस्थापन का आत्मनिर्मरता प्राप्त करने में महत्त्वपूर्ण योगदान होता है।

t|THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) The foreign exchange reserves, including Gold and Special Drawing Rights, at the end of March, 1971, 1972 and 1973 were Rs. 732.3 crores, Rs. 848.7 crores and Rs. 846.6 crores respectively.

(b) Government is making constant efforts to strengthen the country's balance of payments. Exports promotion and import substitution play a major role in this as contributions to self reliance.]

मारुति लिमिटेड के ज्ञेयर होल्डरों के नाम करों का बकाया

* 193. श्री जगदीश प्रसाद माथुर:
श्री दत्तीपंत ठेंगड़ी:
श्री श्रीम मनोहर:
श्री ओम् प्रकाश त्यागी:
श्री ना० कृ० शेजबसकर:
श्री वीरेन्द्र कुमार सखलेचा:
डा० भाई महावीर:

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि: